

**HIGH COURT FOR THE STATE OF TELANGANA AT
HYDERABAD**

ABSTRACT

VACATIONS – Summer Vacation 2021 i.e. from 03.05.2021 to 31.05.2021
– Appointment of Vacation Civil Judges for the Districts in the State of
Telangana – **NOTIFIED.**

ROC.NO.1259/2021-B.SPL.,

NOTIFICATION NO.236 - B.SPL.,

DATED:26.04.2021

In exercise of the powers conferred Under Section 32 (3) of the
Telangana Civil Courts Act, 1972 (Act 19 of 1972) the High Court for the
State of Telangana hereby appoints the following designated officers as
Vacation Civil Judges for the respective Civil Courts of the Districts during
the Summer Vacation 2021.

I TERM - 03.05.2021 to 17.05.2021
II TERM - 18.05.2021 to 31.05.2021

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
1.	2.	3.	4.
1.	ADILABAD	I	I Addl. District and Sessions Judge, Adilabad.
		II	III Addl. District and Sessions Judge, Asifabad, Adilabad District.
2.	HYDERABAD	I	Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.
		II	IX Addl. Chief Judge, City Civil Court, Hyderabad.
3.	KARIMNAGAR	I	Chairman, LRAT-cum-III Addl. District and Sessions Judge, Karimnagar.
		II	IV Addl. District and Sessions Judge (FTC) -cum- Special Judge for POCSO Act Cases, Karimnagar.
4.	KHAMMAM	I	Special Sessions Judge for fast tracking the cases relating to atrocities against women-cum- VIII Addl. District and Sessions Judge, Khammam.
		II	I Addl. District and Sessions Judge, Khammam.
5.	MAHABUBNAGAR	I	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.
		II	I Addl. District and Sessions Judge, Mahabubnagar.

6.	MEDAK	I	VII Addl. District and Sessions Judge, Medak at Sangareddy.
		II	Prl. District and Sessions Judge, Medak at Sangareddy.
7.	NALGONDA	I	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.
		II	I Addl. District and Sessions Judge, Nalgonda.
8.	NIZAMABAD	I	I Addl. District and Sessions Judge, Nizamabad.
		II	Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-XI Addl. District and Sessions Judge, Nizamabad.
9.	RANGAREDDY	I	III Addl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.
		II	IV Addl. District and Sessions Judge, Ranga Reddy District at L.B.Nagar.
10.	WARANGAL	I	Spl. Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.
		II	VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.

The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

- NOTE:**
1. The orders are placed in the High Court's Web Site <http://tshc.gov.in>, and the copy downloaded from the website is valid for taking further action.
 2. All the Prl. District and Sessions Judges are requested to download the said Proceedings from the internet and communicate the same to the officers working in their respective Units.
 3. As per Section 32 (3) of Telangana Civil Courts Act, 1972, the Vacation Civil Judges are not entitled for availment of any kind of leave / public holiday, during their turn, unless permitted by the High Court in exigencies.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
 26/04/21

To

1. The Chief Judge, City Civil Court, Hyderabad.

2. THE PRINCIPAL DISTRICT AND SESSIONS JUDGES:

Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar, and Warangal.

3. The Secretary to Government of Telangana, Law (L.A. & J – SC.F) Department, Hyderabad.
